

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

Original Application No. 97 of 2025 (SZ)

**IN THE MATTER OF**

Tribunal on its own motion *Suo Motu* based on  
the News Item in The Hindu Newspaper Edition : Applicant  
date: 10.06.2025, "Container Vessel on fire off  
Kerala Coast".

And

Ministry of Ports, Shipping and Water ways and : Respondent(s)  
Others

**REPORT FILED BY THE SENIOR ENVIRONMENTAL ENGINEER**  
**KERALA STATE POLLUTION CONTROL BOARD, FOR AND ON**  
**BEHALF OF THE FOURTH RESPONDENT**

Adv. Rema Smrithi V.K.

STANDING COUNSEL FOR THE FOURTH RESPONDENT



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
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**Original Application No. 97 of 2025 (SZ)**

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Others

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Dated this the 3<sup>rd</sup> day of July 2025

Adv. Rema Smrithi V. K.

STANDING COUNSEL FOR THE FOURTH RESPONDENT



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 97 of 2025 (SZ)**

Applicant : Tribunal on its own motion *Suo Motu* based on the News Item in The Hindu Newspaper Edition date: 10.06.2025, "Container Vessel on fire off Kerala Coast".

And

Respondents : Ministry of Ports, Shipping and Water ways and Others

**Report filed by Senior Environmental Engineer, Kerala State Pollution Control Board, Head Office, Thiruvananthapuram on behalf of The Kerala State Pollution Control Board, in Original Application No. 97/2025(SZ)**

1. I, Eby Varghese, Aged 54 years son of late T.V Varghese, residing at Perumbavoor, as the Senior Environmental Engineer, Kerala State Pollution Control Board (herein after referred to as **Board**), Head Office, Pattom, Thiruvananthapuram, is authorized to represent the 4<sup>th</sup> Respondent in the Original Application No.97/2025(SZ). The factual submissions made hereunder are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying information on file and it is so humbly prayed in the interests of justice in this case.



1

**EBY VARGHESE**  
Senior Environmental Engineer

2. It is respectfully submitted that the general information about this matter, on 9<sup>th</sup> June 2025, at approximately 09:50 hrs., a fire incident was reported aboard the Singapore-flagged container vessel *Wan Hai 503* (IMO Number: 9294862), managed by Wan Hai Lines. At the time of the incident, the ship was located at approximately 11° 37.6' N long, 074° 37.4' E - about 44 nautical miles southwest of Azhikkal, Kerala. According to the ship owners, **the vessel was carrying approximately 700 containers, including about 143 International Maritime Dangerous Goods (IMDG) - classified units with hazardous materials such as Tri Nitro Toluene (TNT), gunpowder, and other explosives.** True copy of the Cargo List received from Kerala State Disaster Management Authority (KSDMA) is produced herewith and marked as **Annexure R4 (a)**.

3. It is respectfully submitted that as an immediate response to the incident, this respondent Board undertook the following actions on 09.06.2025.

a. The Board issued immediate directions/instructions by email on 09.06.2025 to the District Collectors of Alappuzha, Ernakulam, Thrissur, Malappuram, Kozhikode, Kannur, and Kasaragod to take urgent action on the following.

- Activation of District/Local level crisis management groups
- Arrangement of equipment/Support facilities/ oil spill dispersant for shoreline cleanup/recovery storage/disposal of pollutants
- Request Indian Coast Guard, to co-ordinate/guide the Local District Disaster Management Authority of Kozhikkode district to keep the pollution prevention and oil spill cleanup equipments in a state of readiness to meet any emergency.
- Request Indian Coast Guard, to coordinate with the DDMs/KSPCB of the districts viz. Ernakulam, Thrissur, Alappuzha, Kozhikkode,



  
**EBY VARGHESE**  
Senior Environmental Engineer

Malappuram, Kannur and Kasaragod, Mercantile Marine Department,  
Kochi and Kerala Maritime Board for urgent action.

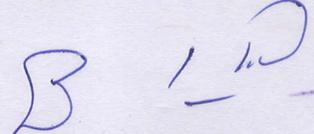
True copy of the e-mail communication dated 09.06.2025 sent by the Board to the District Collectors is produced herewith and marked as **Annexure R4 (b)**.

**b.** The Board issued instructions by email on 09.06.2025 to the Indian Coast Guard (ICG) requested to take urgent action to contain the oil spill, if any, so that the spill does not cause contamination in the sea, coast or beaches. As per the email, action shall be taken for containment by using appropriate equipment such as boom and sucker/skimmer, and dispersants. Action shall be taken in coordination with Kochi Port Trust, Kochi Shipyard and BPCL Kochi Refinery. True copy of the email communication dated 09.06.2025 issued by the Board to the Indian Coast Guard is produced herewith and marked as **Annexure R4 (c)**.

**c.** Cochin Port Trust, Oil companies such as Indian Oil Corporation (IOCL), Bharat Petroleum Corporation Limited (BPCL), Hindusthan Petroleum Corporation Limited (HPCL), Petronet LNG and Adani Vizhinjam Port were requested to take urgent action to keep their Pollution Response (PR) team, equipment, absorbents, and support facilities in a state of readiness, and share the same with the State Government in case of any emergency for shore line cleanup. They were also requested to share the same with their sister concerns in Kerala having Pollution Response facilities. True copy of the e-mail communication dated 09.06.2025 sent by the Board to Cochin Port Trust and the Oil Companies is produced herewith and marked as **Annexure R4 (d)**.

**d.** The Board instructed its Officers by email on 09.06.2025 in the districts of Kozhikkode, Malappuram, Kannur, and Kasaragod to begin sampling on



  
**EBY VARGHESE**  
Senior Environmental Engineer

10.06.2025 and to initiate ambient air monitoring operations along their respective coastal areas. True copy of the email communications dated 09.06.2025 sent by the Board to the Environmental Engineers is produced herewith and marked as **Annexure R4 (e)**.

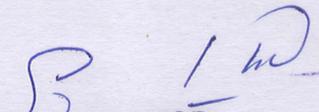
e. The Board issued instructions by email on 09.06.2025 to Mercantile Marine Department, requested to take immediate action and precautionary measures. True copy of the e-mail communication dated 09.06.2025 sent by the Board to the Mercantile Marine Department is produced herewith and marked as **Annexure R4 (f)**.

4. It is respectfully submitted that the matter has been reported to Special Secretary, Environment Department and Member Secretary of the Central Pollution Control Board immediately by letter dated 09.06.2025 in this regard. True copy of the letter dated 09.06.2025 sent by the Board to the Special Secretary to Govt., Environment Department is produced herewith and marked as **Annexure R4 (g)**. True copy of the letter dated 09.06.2025 sent by the Board to the Member Secretary of the Central Pollution Control Board is produced herewith and marked as **Annexure R4 (h)**.

5. It is respectfully submitted as a further step of action, directions/instructions were given to following offices/departments to take urgent actions for preparedness/ mitigation of the anticipated environmental damages:

- Member Secretary, Kerala State Disaster Management Authority
- The Director, Directorate of Factories and Boilers,  
Thiruvananthapuram.
- Director General of Shipping, Mumbai
- The General Manager, Wan Hai Lines



  
**EBY VARGHESE**  
Senior Environmental Engineer

- Officer in Charge, Maritime Rescue Sub-Centre( MRSC)
- District Collectors of coastal districts - including  
Thiruvananthapuram, Kollam, Alappuzha, Ernakulam, Thrissur,  
Malappuram, Kozhikode, Kannur, and Kasaragod.

True copy of the letter dated 19.06.2025 sent by the Board to the Member Secretary, Kerala State Disaster Management Authority is produced herewith and marked **Annexure R4 (i)**. True copy of the letter dated 19.06.2025 issued by the Board to the Director, Directorate of Factories and Boilers Department, Thiruvananthapuram is produced herewith and marked as **Annexure R4 (j)**. True copy of the letter dated 19.06.2025 issued by the Board to the Director General of Shipping, Mumbai is produced herewith and marked as **Annexure R4 (k)**. True copy of the letter dated 19.06.2025 issued by the Board to the General Manager, Wan Hai Lines, is produced herewith and marked as **Annexure R4 (l)**. True copy of the letter dated 19.06.2025 issued by the Board to the Officer in charge, Coast Guard District No.4, Fort Kochi, is produced herewith and marked as **Annexure R4 (m)**. True copy of the letter dated 19.06.2025 issued by the Board to District Collectors of Coastal districts - including Thiruvananthapuram, Kollam, Alappuzha, Ernakulam, Thrissur, Malappuram, Kozhikode, Kannur, and Kasaragod is produced herewith and marked as **Annexure R4 (n)**.

6. It is respectfully submitted that comprehensive environmental monitoring was initiated on 10.06.2025 onwards across several coastal districts such as Ernakulam, Thrissur, Malappuram, Kozhikode, Kannur, and Kasaragod following the incident. Monitoring was conducted on a daily basis from 10.06.2025 to 18.06.2025. Based on the preliminary assessment of water and air quality data, the sampling frequency has been adjusted to once in every three days, from 19.06.2025 onwards.

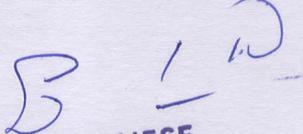


A total of **36 seawater parameters** (including general indicators, heavy metals, petroleum hydrocarbons, Polycyclic Aromatic Hydrocarbons (PAHs), Volatile Organic Compounds (VOCs), and microbiological counts), **eight soil parameters** (covering physical properties, heavy metals, organics, and petroleum hydrocarbons), and **eight air quality** metrics (PM<sub>10</sub>, PM<sub>2.5</sub>, SO<sub>2</sub>, NO<sub>x</sub>, CO, organics, and total petroleum hydrocarbons) are being analyzed.

7. It is respectfully submitted that, according to the Sampling Protocol prepared by the Board, water quality assessments are being conducted in the affected coastal regions, by collecting water samples at various locations. In addition, soil and air samples are being collected from selected sites along the coastlines of Kannur, Kozhikkode, Malappuram, and Thrissur districts. A true copy of the Sampling Protocol is produced herewith and marked as Annexure R4(o).

8. It is respectfully submitted that, the water monitoring results up to 12.06.2025, reveal significant spatial variability in turbidity, may be because of monsoon, with localized spikes particularly at Paravanna Beach (Malappuram), Fort Kochi (Ernakulam), and Beypore Beach (Kozhikode). However, similar turbidity levels were sporadically recorded in these districts prior to the Wan Hai - 503 ship fire, indicating that there is no consistent contamination pattern. Dissolved Oxygen (DO) levels exceed 5 mg/L across all sites, signifying adequate oxygenation, while Biological Oxygen Demand (BOD) remains below detectable limits, suggesting no signs of contamination. A slight drop in pH was noted at Ponnani Beach (Malappuram) on 10.06.2025. From the available data of pH, it cannot be firmly established that the observed change in pH is related to Wan Hai 503 ship fire accident.



  
EBY VARGHESE  
Senior Environmental Engineer

9. It is respectfully submitted that, air quality monitoring commenced in Kannur on 09.06.2025, and ambient air sampling was subsequently extended to the coastal areas of Kannur and Kozhikode on 10.06.2025. Monitoring was carried out at five stations namely Kannur, Nallalam and Beypore (Kozhikode), Kanhangad (Kasaragod), and Malappuram during the period from 12.06.2025 to 17.06.2025. The findings confirmed that air quality at all locations remained within the limits prescribed under the National Ambient Air Quality Standards.

10. It is respectfully submitted that Board has taken all earnest efforts in delivering the duties entrusted as per the Act and Rules in the wake of the possible environmental damages and will continue to discharge its obligations to minimize the pollution threat caused by the ship wreckage.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this is the 3<sup>rd</sup> day of July, 2025.

For and on behalf of the Kerala State Pollution Control Board (4<sup>th</sup> Respondent)

**Eby Varghese**

**Senior Environmental Engineer**

Kerala State Pollution Control Board

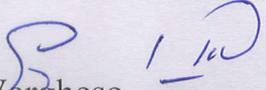
Head Office - Thiruvananthapuram



**EBY VARGHESE**  
**Senior Environmental Engineer**

## VERIFICATION

I, Eby Varghese, aged 54 years son of late T.V Varghese, now working as the Senior Environmental Engineer, in Kerala State Pollution Control Board, Head Office, Pattom, Thiruvananthapuram, duly authorized to file this reply on behalf of the Kerala State Pollution Control Board do hereby verify on this, the 3<sup>rd</sup> day of July 2025, that all what is stated above is true and correct to the best of my knowledge, information and belief and is borne out from the records maintained in our office.

  
Eby Varghese  
Senior Environmental Engineer  
Kerala State Pollution Control Board  
Head Office - Thiruvananthapuram



**EBY VARGHESE**  
**Senior Environmental Engineer**

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**VOLUME 2**

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Dated this the 3<sup>rd</sup> day of July 2025

Adv. Rema Smrithi V. K.

STANDING COUNSEL FOR THE FOURTH RESPONDENT



**Dangerous Goods List**

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the (IMDG Code)

M.V.: WAN HAI 503Flag: SINGAPORECall Sign: S6AV2IMO No.: 9294862Date: 07-06-2025Voy.: W219Port: DEP LKCMB

Copies/ computer generated document providing the required information.

Additional information is required if applicable.

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
1	100082	WHLU3405390	2211	POLYMERIC BEADS, EXPANDABLE evolving flammable vapour	9		63C	III	25575	N		F-A, S-I	KHH	NSA	Category C. Shaded from radiant heat and protected from sparks and open flame. When stowed under deck, mechanical ventilation shall be in accordance with SOLAS regulation II-2/19 (II-2/54) for flammable liquids with Flashpoint below 23°C (73°F).	510 PAPER BAG
2	100084	TLLU5937422	3092	1-METHOXY-2-PROPANOL	3		320C	III	24336	N		F-E, S-D	KHH	NSA	Category A	117 DRUM
3	100086	WHSU4036420	3092	1-METHOXY-2-PROPANOL	3		32C	III	24219	N		F-E, S-D	KHH	NSA	Category A	117 DRUM
4	100182	WHLU3406648	2211	POLYMERIC BEADS, EXPANDABLE evolving flammable vapour	9		63C	III	25755	N		F-A, S-I	KHH	NSA	Category E. Shaded from radiant heat and protected from sparks and open flame. When stowed under deck, mechanical ventilation shall be in accordance with SOLAS regulation II-	510 PAPER BAG
5	100184	WHSU4048591	3092	1-METHOXY-2-PROPANOL	3		32C	III	24219	N		F-E, S-D	KHH	NSA	Category A	117 DRUM
6	100186	WHSU4055775	3092	1-METHOXY-2-PROPANOL	3		32C	III	24219	N		F-E, S-D	KHH	NSA	Category A	117 DRUM
7	100282	WHSU5979388	3259	AMINES, SOLID, CORROSIVE, N.O.S. or POLYAMINES, SOLID, CORROSIVE, N.O.S.(Dodecylamine)	8			I	28700	N		F-A, S-B	KHH	NSA	Category A. "Separated from" acids.	
8	130382	EIAU6514236	1148	DIACETONE ALCOHOL	3		58C	III	24244	N		F-E, S-D	KHH	NSA	Category B	1 TANK
9	130384	WHSU2113980	1247	METHYL METHACRYLATE MONOMER, STABILIZED	3		10C	II	16160	N		F-E, S-D	KHH	NSA	Category B. Clear of living quarters.	80 DRUM



**EBY VARGHESE**  
Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/76, Annex III, regulation 4(3) and chapter 5.4, paragraph 5.4.3.1 of the IMDG Code)

Notes/ computer generated document providing the required information.  
 Information. Other information is required if applicable.

M.V. : **WAN HAI 503**

Flag: **SINGAPORE**

Call Sign: **S6AV2**

IMO No. : **9294862**

Date: **07-06-2025**

Voy. : **W219**

Port: **DEP LKCMB**

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
10	130386	EGSU3343993	1866	RESIN SOLUTION flammable	3		56C	III	3456	N		F-E, S-E	KHH	NSA	Category E	16 DRUMS
11	130482	PRKU0112291	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A	1 TANK
12	130484	WHSU0202013	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(2,6-BIS(1,1-DIMETHYLETHYL)-4-METHYLPHENOL)	9		127C	III	14413	Y		F-A, S-F	KHH	NSA	Category A	700 BAGS
13	130486	WHLU0433233	2079	DIETHYLENTRIAMINE	8		104C	II	15200	N		F-A, S-B	KHH	NSA	Category A. Clear of living quarters. "Separated from" acids.	80 DRUM
14	130582	EIAU2521258	1148	DIACETONE ALCOHOL	3		58 C	III	24244	N		F-E, S-D	KHH	NSA	Category B	1 TANK
15	130584	WHSU2612275	1247	METHYL METHACRYLATE MONOMER, STABILIZED	3		10C	II	16160	N		F-E, S-D	KHH	NSA	Category B. Clear of living quarters.	80 DRUM
16	130586	WHSU2408370	1866	RESIN SOLUTION flammable	3		31C	III	19680	N		F-E, S-E	KHH	NSA	Category E	80 DRUM
17	130682	PRKU0120044	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A	1 TANK
18	130684	DJDU8614034	2019	CHLOROWILNES, LIQUID	6.1		98C	II	22350	N		F-A, S-A	KHH	NSA	Category A. "Separated from" acids.	1 TANK



  
**EBY VARGHESE**  
 Senior Environmental Engineer

## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

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Other information is required if applicable.

M.V.: WAN HAI 503

Flag: SINGAPORE

Call Sign: S6AV2

IMO No.: 9294862

Date: 07-06-2025

Voy.: W219

Port: DEP LKCBM

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
19	130686	WHSU2467433	2259	TRIETHYLENETETRAMINE	8		137C	II	17640	N		F-A, S-B	KHH	NSA	Category B. Clear of living quarters. "Separated from" acids.	20 PALLET
20	130782	GMCU3056363	1148	DIACETONE ALCOHOL	3		58C	III	24244	N		F-E, S-D	KHH	NSA	Category B.	1 TANK
21	130784	WHSU2279056	1866	RESIN SOLUTION flammable	3		31C	III	19680	N		F-E, S-E	KHH	NSA	Category E	80 DRUM
22	130786	WHSU2464753	1263	PAINT (including paint, lacquer, enamel, stain, shellac solutions, varnish, polish, liquid filler and liquid lacquer base) or PAINT RELATED MATERIAL (including paint thinning or reducing compound)	3		50C	III	14986	Y		F-E, S-E	KHH	NSA	Category E	160 DRUM
23	130882	PRKU0101384	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
24	130884	CXTU1144303	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(p-tert-butylphenol)	9		113C	III	23680	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
25	130886	WHSU2241282	2320	TETRAETHYLENPENTAMINE	8		171C	III	17640	Y		F-A, S-B	KHH	NSA	Category A. "Separated from" acids.	80 DRUM
26	130982	PCVU2524700	1148	DIACETONE ALCOHOL	3		58C	III	24244	N		F-E, S-D	KHH	NSA	Category B.	1 TANK
27	130984	WHSU2355285	2048	DICYCLOPENTADIENE	3		45C	III	17120	Y		F-E, S-D	KHH	NSA	Category A	80 DRUM



**EBY VARGHESE**  
Senior Environmental Engineer

*B* *1-2*

## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2; MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.A paragraph 5.4.3.1 of the (IMDG Code)

M.V.: WAN HAI 503

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No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
28	130986	DRYU2764361	1263	PAINT (including paint, lacquer, enamel, stain, shellac solutions, varnish, polish, liquid filler and liquid lacquer base) or PAINT RELATED MATERIAL (including paint thinning or reducing compound)	3		58C	III	3222	N		F-E, S-E	KHH	NSA	Category E	60DRUM
29	131082	PRKU0120297	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
30	131084	PRKU0110534	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
31	131086	WHSU2355937	2079	DIETHYLENTRIAMINE	8		104C	II	15200	N		F-A, S-B	KHH	NSA	Category A. Clear of living quarters. "Separated from" acids.	80 DRUM
32	150382	WHSU2643070	1788	HYDROBROMIC ACID	8			II	21020	N		F-A, S-B	KHH	NSA	Category C	80 DRUM
33	150384	WHSU0105081	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(2,6-BIS(1,1-DIMETHYLETHYL)-4-METHYLPHENOL)	9		127C	III	14413	Y		F-A, S-F	KHH	NSA	Category A.	700BAGS
34	150386	GESU8085420	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(p-tert-butylphenol)	9		113C	III	23680	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
35	150482	WHSU2490290	1247	METHYL METHACRYLATE MONOMER, STABILIZED	3		10C	II	16160	N		F-E, S-D	KHH	NSA	Category B. Clear of living quarters.	80 DRUM
36	150484	WHLU0501810	1247	METHYL METHACRYLATE MONOMER, STABILIZED	3		10C	II	16160	N		F-E, S-D	KHH	NSA	Category B. Clear of living quarters.	80 DRUM



**EBY VARGHESE**  
Senior Environmental Engineer

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### Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

M.V. : WAN HAI 503

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IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKCMB

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No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch.	Stowage requirement, Special Information and others	Remarks
37	150486	WHSU2001300	1866	RESIN SOLUTION flammable	3		31C	III	19680	N		F-E, S-E	KHH	NSA	Category E	80 DRUM
38	150582	RLTU2621361	3272	ESTERS, N.O.S.(PROPYLENE GLYCOL MONOMETHYL ETHER ACETATE)	3		42C	III	24416	N		F-E, S-D	KHH	NSA	Category B	112 DRUM
39	150584	WHLU0640020	3092	1-METHOXY-2-PROPANOL	3		31C	III	16720	N		F-E, S-D	KHH	NSA	Category A	80 DRUM
40	150586	WHLU0701660	3092	1-METHOXY-2-PROPANOL	3		31C	III	17120	N		F-E, S-D	KHH	NSA	Category A	80 DRUM
41	150682	WHSU0357118	1219	ISOPROPANOL(ISOPROPYL ALCOHOL)	3		12C	II	14240	N		F-E, S-D	KHH	NSA	Category B	80 DRUM
42	150684	TIFU3253156	2048	DICYCLOPENTADIENE	3		32.2C	III	23500	Y		F-E, S-D	KHH	NSA	Category A	1 TANK
43	150686	WHSU0065013	1263	PAINT (including paint, lacquer, enamel, stain, shellac solutions, varnish, polish, liquid filler and liquid lacquer base) or PAINT RELATED MATERIAL(including paint thinning or reducing compound)	3		50C	III	18262	Y		F-E, S-E	KHH	NSA	Category E	160 DRUM
44	150782	PRKU0100109	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A	1 TANK
45	150784	WHLU0678468	3092	1-METHOXY-2-PROPANOL	3		31C	III	17120	N		F-E, S-D	KHH	NSA	Category A	80 DRUM

**EBY VARGHESE**

Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4, paragraph 5.4.3.1 of the IMDG Code)

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IMO No.: 9294862

Date: 07-06-2025

Voy.: W219

Port: DEP LKOMB

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
46	150786	WHLU0602061	3092	1-METHOXY-2-PROPANOL	3		31C	III	16720	N		F-E, S-D	KHH	NSA	Category A	80 DRUM
47	150882	NCCU0223079	2048	DICYCLOPENTADIENE	3		32.2C	III	23680	Y		F-E, S-D	KHH	NSA	Category A	1 TANK
48	150884	RLTU2009490	1604	ETHYLENEDIAMINE	8	3/	41.5C	II	23200	N		F-E, S-C	KHH	NSA	Category A. Clear of living quarters. "Separated from" acids.	1 TANK
49	150886	WHSU2179289	2079	DIETHYLENTRIAMINE	8		104C	II	15200	N		F-A, S-B	KHH	NSA	Category A. Clear of living quarters. "Separated from" acids.	80 DRUM
50	150982	SLZU2595778	1148	DIACETONE ALCOHOL	3		58C	III	24244	N		F-E, S-D	KHH	NSA	Category B	1 TANK
51	150984	WHSU0324881	1993	FLAMMABLE LIQUID, N.O.S. (LIME CITRUS AURANTIFOLIA)	3			I	3965	N		F-E, S-E	KHH	NSA	Category E	
52	151082	NCCU1288177	1604	ETHYLENEDIAMINE	8	3/	41.5C	II	23320	N		F-E, S-C	KHH	NSA	Category A. Clear of living quarters. "Separated from" acids.	1 TANK
53	151084	WHSU2701900	2320	TETRAETHYLENEMPENTAMINE	8		171C	III	17440	Y		F-A, S-B	KHH	NSA	Category A. "Separated from" acids.	80 DRUM
54	151086	WHSU2041216	2579	PIPERAZINE	8		74C	III	7200	N		F-A, S-B	KHH	NSA	Category A. Keep as cool as reasonably practicable. "Separated from" acids.	72 DRUM



**EBY VARGHESE**  
Senior Environmental Engineer

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## Dangerous Goods List

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M.V. : WAN HAI 503

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IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKOMB

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
55	220382	EGSU1258362	2859	AMMONIUM METAVANADATE	6.1			II	21180	N		F-A, S-A	KHH	NSA	Category A. Segregation as for class 5.1 but "Away from" classes 4.1, 5.1 and 7.	40 BAGS
56	220782	WHSU5927677	1182	ETHYL CHLOROFORMATE	6.1	3/8	16C	I	27786	N		F-E, S-C	KHH	NSA	Category D. Clear of living quarters. Segregation as for class 3 but "away from" class 4.1.	132 DRUM
57	220884	EGHU9438618	2556	NITROCELLULOSE WITH ALCOHOL (not less than 25% alcohol, by mass, and not more than 12.6% nitrogen, by dry mass)	4.1			II	20800	N		F-B, S-J	KHH	NSA	Category D. "Away from" class 3 and heavy metals and their salts.	160 DRUM
58	290382	WHSU0266297	1805	PHOSPHORIC ACID SOLUTION	8			III	23944	N		F-A, S-B	KHH	NSA	Category A	218 DRUM
59	290384	WHSU2918136	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
60	290386	WHSU2815360	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
61	290482	WHSU0199270	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
62	290484	WHSU2756098	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
63	290486	ISLU2204017	1595	DIMETHYL SULPHATE	6.1	8/		I	4055	N		F-A, S-B	KHH	NSA	Category D. Clear of living quarters.	1 TANK



**EBY VARGHESE**  
 Senior Environmental Engineer

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### Dangerous Goods List

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IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKCMB

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special information and others	Remarks
64	290582	WHLU0563242	1805	PHOSPHORIC ACID SOLUTION	8			III	23944	N		F-A, S-B	KHH	NSA	Category A	218 DRUM
65	290584	WHSU2898132	2215	MALEIC ANHYDRIDE	8		103X	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
66	290586	WHSU2414238	2531	METHACRYLIC ACID, STABILIZED	8		77C	II	16560	N		F-A, S-B	KHH	NSA	Category C, Clear of living quarters	80 DRUM
67	290682	SLZU2406046	1593	DICHLOROMETHANE	6.1			III	29320	N		F-A, S-A	KHH	NSA	Category A	1 TANK
68	290684	WHSU2556398	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B, Clear of living quarters	80 DRUM
69	290686	WHSU0178323	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B, Clear of living quarters	80 DRUMS
70	290782	WHSU0133247	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
71	290882	PRKU0110956	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S. (1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A	1 TANK
72	290884	BGBU5155317	2076	CRESOLS, LIQUID	6.1	8	86C	II	23840	N		F-A, S-B	KHH	NSA	Category B	1 TANK



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Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2; MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the (IMDG Code)

M.V.: WAN HAI 503

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IMO No.: 9294862

Date: 07-06-2025

Voy.: W219

Port: DEP LKCMB

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No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
73	290886	ISLU2204547	1595	DIMETHYL SULPHATE	6.1	8/		I	3895	N		F-A, S-B	KHH	NSA	Category D, Clear of living quarters.	1 TANK
74	310382	WHSU2925536	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
75	310384	WHSU2454210	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
76	310386	TGBU1135515	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
77	310482	NCCU1265886	1593	DICHLOROMETHANE	6.1			III	29600	N		F-A, S-A	KHH	NSA	Category A	1 TANK
78	310484	WHSU2934944	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B, Clear of living quarters	80 DRUM
79	310486	WHSU2797517	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B, Clear of living quarters	80 DRUM
80	310582	SEGU9833795	1866	RESIN SOLUTION flammable	3		29C	III	5106	N		F-E, S-E	KHH	NSA	Category E	23 DRUM
81	310584	WHSU0184840	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS



**EBY VARGHESE**  
 Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7.0.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

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IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKCMB

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
82	310586	WHSU2431560	2531	METHACRYLIC ACID, STABILIZED	8		77C	II	16560	N		F-A, S-B	KHH	NSA	Category C. Clear of living quarters	80 DRUM
83	310682	WHSU0128718	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
84	310684	WHSU0165120	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
85	310686	ISLU2204378	1595	DIMETHYL SULPHATE	6.1	8/	83C	I	4055	N		F-A, S-B	KHH	NSA	Category D. Clear of living quarters.	1 TANK
86	310782	FYCU7132464	1805	PHOSPHORIC ACID SOLUTION	8			III	23944	N		F-A, S-B	KHH	NSA	Category A	218 DRUM
87	310784	WHSU2054194	2531	METHACRYLIC ACID, STABILIZED	8		77C	II	16560	N		F-A, S-B	KHH	NSA	Category C. Clear of living quarters	80 DRUM
88	310882	PRKU2509293	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(1,2,3-TRICHLOROBENZENE)	9			III	26000	Y		F-A, S-F	KHH	NSA	Category A.	1 TANK
89	310884	WHSU2951495	3016	BIPYRIDILUM PESTICIDE, LIQUID, TOXIC	6.1			II	18320	N		F-A, S-A	KHH	NSA	Category B. Clear of living quarters	80 DRUM
90	310886	WHSU2351818	2261	HEXAMETHYLENE DIISOCYANATE	6.1		138C	II	17440	N		F-A, S-A	KHH	NSA	Category C. Keep as dry as reasonably practicable. Clear of living quarters.	80 DRUMS



**EBY VARGHESE**  
 Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the (IMDG Code)

M.V. : WAN HAI 503

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Date: 07-06-2025

Voy. : W219

Port: DEP LKCB

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Other information is required if applicable.

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special information and others	Remarks
91	370382	WHSU2662677	2213	PARAFORMALDEHYDE	4.1		70C	III	18800	N		F-A, S-G	KHH	NSA	Category A	720 PAPER BAG
92	370384	WHSU2239705	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
93	370386	WHLU0684959	3394	ORGANOMETALLIC SUBSTANCE, LIQUID, PYROPHORIC, WATER-REACTIVE	4.2	4.3		I	2652	N		F-G, S-M	KHH	NSA	Category D, Prohibited on any ship carrying class 1 with the exceptions listed in 7.2.7.1.3.2. "Separated from" acids.	
94	370582	WHSU2508379	2213	PARAFORMALDEHYDE	4.1		70C	III	18800	N		F-A, S-G	KHH	NSA	Category A	720 PAPER BAG
95	370584	WHSU2104567	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
96	370586	WHSU2356430	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
97	370782	WHSU2211631	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
98	370784	WHSU2070791	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
99	370786	WHSU2655256	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG



**EBY VARGHESE**  
Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL, 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

M.V. : WAN HAI 503

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IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

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No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
100	370788	WHSU2487281	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
101	370982	WHSU2021312	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
102	370984	WHSU0125684	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
103	370986	WHSU0097561	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
104	370988	WHLU0542240	1325	FLAMMABLE SOLID; ORGANIC, N.O.S.(TRIETHYLENEDIMINE)	4.1		70C	II	6408	N		F-A, S-G	KHH	NSA	Category B	12 PALLET
105	390382	WHSU2072346	2213	PARAFORMALDEHYDE	4.1		70C	III	18800	N		F-A, S-G	KHH	NSA	Category A	720 PAPER BAG
106	390384	WHSU2175648	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
107	390386	WHSU2368301	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
108	390582	WHSU2871147	2213	PARAFORMALDEHYDE	4.1		70C	III	18800	N		F-A, S-G	KHH	NSA	Category A	720 PAPER BAG



**EBY VARGHESE**  
Senior Environmental Engineer

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## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-1.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the (IMDG Code)

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No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
109	390584	WHSU2824947	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
110	390586	WHSU2970664	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
111	390782	WHSU0244662	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
112	390784	WHLU0680871	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
113	390786	TIUU2571169	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
114	390788	WHSU2565506	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 paper bag
115	390982	WHSU0168747	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	720 PAPER BAG
116	390984	WHSU0139754	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS
117	390986	WHSU2491912	2215	MALEIC ANHYDRIDE	8		103C	III	18720	N		F-A, S-B	KHH	NSA	Category A	16 PALLETS



**EBY VARGHESE**  
Senior Environmental Engineer

*[Handwritten signature]*

## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2; MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

M.V.: WAN HAI 503

Flag: SINGAPORE

Call Sign: S6AV2

IMO No.: 9294862

Date: 07-06-2025

Voy.: W219

Port: DEP LKCB

pieces) computer generated document providing the required information. Other information is required if applicable.

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
118	390988	WHSU2233414	1334	NAPHTHALENE, CRUDE or NAPHTHALENE, REFINED	4.1		79C	III	15244	Y		F-A, S-G	KHH	NSA	Category A	600 BAG
			1993	FLAMMABLE LIQUID, N.O.S.	3		33C	III	428	Y		F-E, S-E			Category E	2 DRUM
			1307	XYLENES	3		25C	III	7840	Y		F-E, S-E			Category B	35 DRUM
			1268	PETROLEUM DISTILLATES, N.O.S. or PETROLEUM PRODUCTS, N.O.S.	3		30C	III	336	Y		F-E, S-E			Category E	2 DRUM
119	170382	EITU0220122	1807	PHOSPHORUS PENTOXIDE	8			II	24546	N		F-A, S-B	HKG	NSA	Category A	960 BAG
120	170384	EITU0491510	1807	PHOSPHORUS PENTOXIDE	8			II	24546	N		F-A, S-B	HKG	NSA	Category A	960 BAG
121	180582	WHSU5339890	3082	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, LIQUID, N.O.S.(GUANDINE, Nonyano-polymer with N(1-(2-aminophenyl)-1,2-ethoxydiphenyl)	9		250C	III	3174	Y		F-A, S-F	HKG	NSA	Category A	28 DRUMS
122	180584	WHSU5737738	3077	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, SOLID, N.O.S.(COPPER(I)-IODIDE)	9			III	2550.6	Y		F-A, S-F	HKG	NSA	Category A	4 PALLET
123	180782	WHSU5934742	1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-9C	II	7778.46	N		F-E, S-D	HKG	NSA	Category E	978 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-4C	II	89.06	N		F-E, S-D	HKG	NSA	Category E	18 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-9C	II	5.22	N		F-E, S-D	HKG	NSA	Category E	1 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-8C	II	1367.82	N		F-E, S-D	HKG	NSA	Category E	264 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-6C	II	1079.85	N		F-E, S-D	HKG	NSA	Category E	186 BOX
124	180784	WHSU8104899	1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL(including printing ink thinning or reducing compound), flammable	3		-9C	II	4157.47	N		F-E, S-D	HKG	NSA	Category E	767 BOX



**EBY VARGHESE**  
Senior Environmental Engineer

*B* *1/10*

## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex III, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

copies/ computer generated document providing the required information.

ation. Other information is required if applicable.

M.V. : WAN HAI 503

Flag: SINGAPORE

Call Sign: S6AVZ

IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKCBM

No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	FlashPoint	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-9C	II	113.14	N		F-E, S-D	HKG	NSA	Category E	14 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-8C	II	30.66	N		F-E, S-D	HKG	NSA	Category E	6 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-6C	II	132.7	N		F-E, S-D	HKG	NSA	Category E	25 BOX
			1193	ETHYL METHYL KETONE (METHYL ETHYL KETONE)	3		-9C	II	4520.28	N		F-E, S-D	HKG	NSA	Category B	538 BOX
125	180786	WHSU8202513	1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-9C	II	3566.13	N		F-E, S-D	HKG	NSA	Category E	642 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-9C	II	406.69	N		F-E, S-D	HKG	NSA	Category E	49 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-8C	II	658.03	N		F-E, S-D	HKG	NSA	Category E	118 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-6C	II	564.39	N		F-E, S-D	HKG	NSA	Category E	92 BOX
			1193	ETHYL METHYL KETONE (METHYL ETHYL KETONE)	3		-9C	II	2903.09	N		F-E, S-D	HKG	NSA	Category B	326 BOX
126	180962	WHSU6925133	1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-9C	II	7241	N		F-E, S-D	HKG	NSA	Category E	1393 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-4C	II	19.79	N		F-E, S-D	HKG	NSA	Category E	4 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-9C	II	319.93	N		F-E, S-D	HKG	NSA	Category E	49 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		-6C	II	156.89	N		F-E, S-D	HKG	NSA	Category E	34 BOX
127	180984	WHSU5631181	3090	LITHIUM BATTERIES	9			II	2494.16	N		F-A, S-I	HKG	NSA	Category A	167 BOX
			1263	PAINT (including paint, lacquer, enamel, stain, shellac, varnish, polish, liquid filler and liquid lacquer base) or PAINT RELATED MATERIAL (including paint thinning or reducing compound)	3		28C	II	554.75	N		F-E, S-E	HKG	NSA	Category A	43 BOX
			1210	PRINTING INK flammable or PRINTING INK RELATED MATERIAL (including printing ink thinning or reducing compound), flammable	3		41C	III	212.25	N		F-E, S-D	HKG	NSA	Category E	11 BOX
128	050282	HLBU1182265	3082	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, LIQUID, N.O.S.	9			III	11144	Y		F-A, S-F	SIN	NSA	Category A	56 DRUM



**EBY VARGHESE**  
Senior Environmental Engineer

*[Handwritten signature]*

## Dangerous Goods List

As required by SOLAS 74, chapter VII, regulation 4.5 and 7-2.2, MARPOL 73/78, Annex II, regulation 4(3) and chapter 5.4 paragraph 5.4.3.1 of the IMDG Code)

voies/ computer generated document providing the required information.  
 mation. Other information is required if applicable.

M.V. : WAN HAI 503

Flag: SINGAPORE

Call Sign: S6AV2

IMO No. : 9294862

Date: 07-06-2025

Voy. : W219

Port: DEP LKCMB

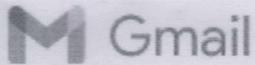
No.	Stowage position	Container No.	UN No.	Proper Shipping Name	IMO Class	Subsidiary Risk	Flash Point	Packing Group	Weight (KGS)	MP	Ltd Qty(Y/N)	EmS	Port of Load	Port of Disch	Stowage requirement, Special Information and others	Remarks
129	050284	TGBU2202006	3394	ORGANOMETALLIC SUBSTANCE, LIQUID, PYROPHORIC, WATER-REACTIVE.	4.2	4.3		I	4982.5	N		F-G, S-M	SIN	NSA	Category D. Prohibited on any ship carrying class 1 with the exceptions listed in 7.2.7.1.3.2. "Separated from" acids.	PORTABLE TANK
130	170482	SIMU2502777	3295	HYDROCARBONS, LIQUID, N.O.S.	3		54C	III	16950	N		F-E, S-D	SIN	NSA	Category E	1 TANK
131	170484	TCKU2051348	2286	PENTAMETHYLHEPTANE	3		43C	III	14120	N		F-E, S-D	SIN	NSA	Category A	80 DRUM
132	170486	EGHU3655278	2924	FLAMMABLE LIQUID, CORROSIVE, N.O.S.	3	8	-60C	III	3360	N		F-E, S-C	SIN	NSA	Category E. Clear of living quarters.	16 DRUMS
133	170682	RLTU2620107	1299	TURPENTINE	3		37C	III	20000	N		F-E, S-E	SIN	NSA	Category A	1 TANK
134	170684	GESU8067026	1299	TURPENTINE	3		37C	III	20000	Y		F-E, S-E	SIN	NSA	Category A	1 TANK
135	170686	CAAU2334080	2286	PENTAMETHYLHEPTANE	3		43.8C	III	14120	N		F-E, S-D	SIN	NSA	Category A	80 DRUM
136	190482	AAMU2505956	3082	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, LIQUID, N.O.S.	9			III	19170	Y		F-A, S-F	SIN	NSA	Category A	1 TANK
137	190484	SIMU2591943	3082	ENVIRONMENTALLY HAZARDOUS SUBSTANCE, LIQUID, N.O.S.	9			III	19180	Y		F-A, S-F	SIN	NSA	Category A	1 TANK
138	190682	HOYU9681420	1299	TURPENTINE	3		35C	III	20000	N		F-E, S-E	SIN	NSA	Category A	1 TANK
139	190684	HOTU9500433	1299	TURPENTINE	3		37C	III	20000	Y		F-E, S-E	SIN	NSA	Category A	1 TANK
140	190686	TRHU1192632	3265	CORROSIVE LIQUID, ACIDIC, ORGANIC, N.O.S. (SODIUM POLYACRYLATE)	8			III	1983.2	N		F-A, S-B	SIN	NSA	Category B. Clear of living quarters.	8 DRUM
			3265	CORROSIVE LIQUID, ACIDIC, ORGANIC, N.O.S. (CONTAINS PHOSPHORIC ACID, PHOSPHATED ESTER)	8			III	6160	N		F-A, S-B	SIN	NSA	Category B. Clear of living quarters.	28 DRUMS
141	300184	UACU5792654	3175	SOLIDS CONTAINING FLAMMABLE LIQUID, N.O.S.	4.1			II	1.33	N		F-A, S-I	SIN	NSA	Category B	3 BOX
			2286	PENTAMETHYLHEPTANE, SOLUTION ((ISODODECANE))	3			III	8.53	N		F-E, S-D				3 BOX
			1993	FLAMMABLE LIQUID, N.O.S. ((SODODECANE, ETHANOL))	3		38C	III	2.12							2 BOX
142	190282	BHCU3233632	2030	HYDRAZINE, AQUEOUS SOLUTION with not less than 37% hydrazine, by mass	8	6.1	103C	II	17000	Y		F-A, S-B	PKG	NSA	Category D. Clear of living quarters. "Separated from" acids.	80 DRUM
143	190284	IAAU2969846	2030	HYDRAZINE, AQUEOUS SOLUTION with not less than 37% hydrazine, by mass	8	6.1	103C	II	17000	Y		F-A, S-B	PKG	NSA	Category D. Clear of living quarters. "Separated from" acids.	80 DRUM



**EBY VARGHESE**  
 Senior Environmental Engineer

*(Handwritten signature and initials)*

Annexure R4(b)



Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

## URGENT- FIRE BROKE OUT ABOARD A CARGO SHIP- 40KMS WEST OF BEYPORE -AZIKKAL PORT

1 message

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

Mon, Jun 9, 2025 at 4:23 PM

To: dcalp.ker@nic.in, dcek.m.ker@nic.in, dctr.ker@nic.in, dcmlp.ker@nic.in, dckas.ker@nic.in, dcknr.ker@nic.in, dckzk.ker@nic.in

Cc: CHAIRMAN KSPCB &lt;chn.kspcb@gmail.com&gt;

SIR,

A fire broke out aboard a cargo ship navigating Kerala's maritime boundary, a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 40 kilometers west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggest that the ship was carrying 650 containers at the time of incident and more than 40 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. If the oil spill reaches within 12 nautical miles of the coast, preparedness is required. Therefore it is requested to take urgent action for the following:

1. Activation of District/Local level crisis management groups
2. Arrangement of equipment/Support facilities/ oil spill dispersant for shoreline cleanup/recovery storage/disposal of pollutants
3. Request Indian Coast Guard, to co-ordinate/guide the Local District Disaster Management Authority of Kozhikkode district to keep the pollution prevention and oil spill cleanup equipments in a state of readiness to meet any emergency.
4. Request Indian Coast Guard, to coordinate with the DDMs/KSPCB of the districts viz. Ernakulam, Thrissur, Alappuzha, Kozhikkode, Malappuram, Kannur and Kasaragod, Mercantile Marine Department, Kochi and Kerala Maritime Board for urgent action.

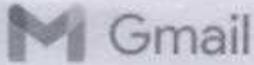
--  
Regards,

**Kerala State Pollution Control Board**  
Head Office, Thiruvananthapuram

True copy



EBY VARGHESE  
Senior Environmental Engineer



Senior Environmental Engineer 2 <kspcbhosee2@gmail.com>

**URGENT- FIRE BROKE OUT ABOARD A CARGO SHIP- 40KMS WEST OF BEYPORE -AZIKKAL PORT**

1 message

Senior Environmental Engineer 2 <kspcbhosee2@gmail.com>

Mon, Jun 9, 2025 at 5:03 PM

To: DHQ FOUR INDIAN COAST GUARD KOCHI <dhq4@indiancoastguard.nic.in>

Cc: CHAIRMAN KSPCB <chn.kspcb@gmail.com>

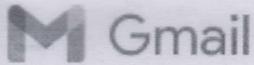
A fire broke out aboard a cargo ship navigating Kerala's maritime boundary, a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 40 kilometers west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggests that the ship was carrying 650 containers at the time of incident and more than 40 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. There are chances of contamination of the sea, coast or beaches due to the oil spill. You are requested to take urgent action to contain the oil spill, if any, so that the spill does not cause contamination in the sea, coast or beaches. Containing the spill by using appropriate equipment / boom and sucker / skimmer / dispersants shall be adopted. Action shall be taken in coordination with Kochi Port Trust, Kochi Shipyard and Kochi Refinery. An action taken report shall be furnished to the Board at the earliest.

Regards,  
Kerala State Pollution Control Board  
Head Office, Thiruvananthapuram



*EBY*  
*1.12*  
**EBY VARGHESE**  
Senior Environmental Engineer

*True copy*



Annexure R4(d)

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

## URGENT- FIRE BROKE OUT ABOARD A CARGO SHIP- 40KMS WEST OF BEYPORE -AZIKKAL PORT

2 messages

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

Mon, Jun 9, 2025 at 4:30 PM

To: patodc@cochinport.gov.in, dc@cochinport.gov.in, tm@cochinport.gov.in, dm@cochinport.gov.in, mmpc@cochinport.gov.in, info@bharatpetroleum.in, varshneysk@bharatpetroleum.in, sasipk@bharatpetroleum.in, TITOJOSE@indianoil.in, anandank@indianoil.in, Balakrishnan k k <balakrishnankk@indianoil.in>, vkdubara@hpcl.in, suniltu@hpcl.in, aboobackernainaca@hpcl.in, avarghe@hpcl.in, PEL@petronetlng.in, CEO@petronetenergy.in, investors@petronetlng.in, hebin.c@adani.com  
Cc: CHAIRMAN KSPCB <chn.kspcb@gmail.com>

SIR/MADAM,

A fire broke out aboard a cargo ship navigating Kerala's maritime boundary, a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 40 kilometers west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggest that the ship was carrying 650 containers at the time of incident and more than 40 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. There are chances of contamination of the sea, coast or beaches due to the oil spill. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. If the oil spill reaches within 12 nautical miles of the coast, preparedness is required. Therefore it is requested to take urgent action to keep your Pollution Response team and equipments/absorbents/ support facilities in a state of readiness and share with the State Govt. in case of any emergency for shoreline cleanup and to share the same to your sister concerns also in Kerala, having the PR facilities,

--  
Regards,

**Kerala State Pollution Control Board**  
Head Office, Thiruvananthapuram

postmaster@hpcl.co.in &lt;postmaster@hpcl.co.in&gt;

Mon, Jun 9, 2025 at 2:30 PM

To: kspcbhosee2@gmail.com

### Delivery has failed to these recipients or groups:

avarghe@hpcl.in

The email address you entered couldn't be found. Please check the recipient's email address and try to resend the message. If the problem continues, please contact your email admin.

True copy



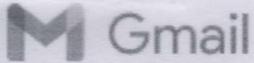
*EBY* *LD*  
**EBY VARGHESE**  
Senior Environmental Engineer

Diagnostic information for administrators:

26

26

Annexure R4(e)



Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

## URGENT- FIRE BROKE OUT ABOARD A CARGO SHIP- 40KMS WEST OF BEYPORE -AZIKKAL PORT

2 messages

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

Mon, Jun 9, 2025 at 9:58 PM

To: pollution control board kozhikode region <pcbokkd@gmail.com>, KSPCB MLPM <kspcbmlpm@gmail.com>, KSPCB KANNUR <kspcbdoknr@gmail.com>, pcbdo kkd <pcbdo kkd@gmail.com>, KSDPCB KSGD <ksdpcbnew2@gmail.com>

SIR/MADAM,

A fire broke out aboard a cargo ship navigating Kerala's maritime boundary, a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 40 kilometers west of Beypore - Azikkal port stretch deep in Arabian sea at around 9:30am on 09/06/2025. Initial reports suggests that the ship was carrying 650 containers at the time of incident and more than 40 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. If the oil spill reaches within 12 nautical miles of the coast, preparedness is required. You are requested to do water sampling from 10.06.2025 itself in the same protocol which is being used for MSC Elza 3 ship wreck and to coordinate with CPCB officials for monitoring and sampling activities.

--

Regards,

Kerala State Pollution Control Board

Head Office, Thiruvananthapuram

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

Mon, Jun 9, 2025 at 9:59 PM

To: kspcblegalgeneral@gmail.com

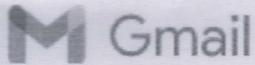
Cc: CHAIRMAN KSPCB &lt;chn.kspcb@gmail.com&gt;

[Quoted text hidden]

True copy



EBY VARGHESE  
Senior Environmental Engineer



Annexure R4(f)

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

**URGENT- FIRE BROKE OUT ABOARD A CARGO SHIP- 40KMS WEST OF BEYPORE -AZIKKAL PORT**

1 message

Senior Environmental Engineer 2 &lt;kspcbhosee2@gmail.com&gt;

Mon, Jun 9, 2025 at 4:35 PM

To: po.mmd-ker@gov.in

Cc: CHAIRMAN KSPCB &lt;chn.kspcb@gmail.com&gt;

SIR/MADAM,

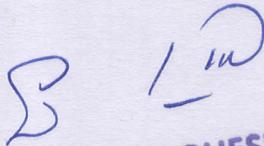
A fire broke out aboard a cargo ship navigating Kerala's maritime boundary, a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 40 kilometers west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggests that the ship was carrying 650 containers at the time of incident and more than 40 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. There are chances of contamination of the sea, coast or beaches due to the oil spill. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. If the oil spill reaches within 12 nautical miles of the coast, preparedness is required. Therefore it is requested to take immediate action and precautionary measures.

---

Regards,

**Kerala State Pollution Control Board**  
Head Office, Thiruvananthapuram

True copy

  
**EBY VARGHESE**  
Senior Environmental Engineer

☎ General: 0471-2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web: [kspcb.kerala.gov.in](http://kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



**LIFE**  
Lifestyle for Environment

KSPCB/460/2025-EE-5

Date: 09.06.2025

From  
The Chairperson

To  
Special Secretary  
Environment Department

Sub: Fire broke out aboard a cargo ship- 40kms west of Beypore -Azheekkal port-reg,

Sir,

Kind attention is invited to the above subject matter. A fire broke out on board a cargo ship navigating Kerala's maritime boundary on 09.06.2025. It is understood to be a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 76 nautical miles west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggests that the ship was carrying 650 containers at the time of incident and more than 22 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. Out of the containers, 157 nos. are said to have hazardous contents. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. Instructions were given to District Collectors of Alappuzha, Ernakulam, Thrissur, Malappuram, Kasargod, Kannur and Kozhikode requesting to take urgent action for the following:

- 1. Activation of District/Local level crisis management groups

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EBY VARGHESE  
Senior Environmental Engineer



Handwritten signature

**EBY VARGHESE**  
Senior Environmental Engineer

2. Arrangement of equipment/Support facilities/ oil spill dispersant for shoreline cleanup/recovery storage/disposal of pollutants
3. Request Indian Coast Guard, to co-ordinate/guide the Local District Disaster Management Authority of Kozhikkode district to keep the pollution prevention and oil spill cleanup equipments in a state of readiness to meet any emergency.
4. Request Indian Coast Guard, to coordinate with the DDMs/KSPCB of the districts viz. Ernakulam, Thrissur, Alappuzha, Kozhikkode, Malappuram, Kannur and Kasaragod, Mercantile Marine Department (MMD), Kochi and Kerala Maritime Board for urgent action.

Instructions were also given to Cochin port, Bharath Petroleum, Indian oil, HPCL, Petronet LNG, Petronet energy, Adani Port and Azheekkal port requesting to keep their pollution response team and equipments/absorbents/ support facilities in a state of readiness and share with the State Govt. in case of any emergency for shoreline cleanup and to share the same to their sister concerns also in Kerala, having the PR facilities.

Instructions were also given to MMD requesting to take immediate action and precautionary measures.

Instructions were given to Coast Guard Kochi requesting to contain the spill by using appropriate equipment / boom and sucker / skimmer / dispersants shall be adopted. Action shall be taken in coordination with Kochi Port Trust, Kochi Shipyard and Kochi Refinery.

Instructions were also given to Chief Environmental Engineer (CEE), Kozhikkode Regional Office (RO) and District Officers all Coastal districts from Malappuram to Kasargod to do water sampling from 10.06.2025 itself in the same protocol which is being used for MSC Elza 3 shipwreck. Smt. Vinaya, CEE, RO Kozhikkode instructed to coordinate with officials of CPCB for monitoring and sampling activities.

Yours faithfully,

  
CHAIRPERSON

  
EBY VARGHESE  
Senior Environmental Engineer



True copy

EBY VARGHESE  
Senior Environmental Engineer

Copy to,

The Director, Directorate of Environment and Climate Change

*True copy*



*EBY*

**EBY VARGHESE**  
**Senior Environmental Engineer**

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web: [kspcb.kerala.gov.in](http://kspcb.kerala.gov.in)



## KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 09.06.2025

From

The Chairperson

To

Member Secretary  
Central Pollution Control Board  
Parivesh Bhavan,  
East Arjun Nagar,  
Delhi - 110032

Sub: Fire broke out aboard a cargo ship- 40kms west of Beypore -Azheekkal port-reg.

Sir,

Kind attention is invited to the above subject matter. A fire broke out on board a cargo ship navigating Kerala's maritime boundary on 09.06.2025. It is understood to be a Singapore vessel en route from Colombo to Mumbai. The incident occurred approximately 76 nautical miles west of Beypore - Azikkal port stretch deep in Arabian sea. Initial reports suggests that the ship was carrying 650 containers at the time of incident and more than 22 crew members were aboard. Around 50 containers are said to have fallen into the sea during the fire. Out of the containers, 157 nos. are said to have hazardous contents. There are chances of contamination of the sea, coast or beaches due to the oil spill. As the location of the accident is more than 12 nautical miles off the coastline, Indian Coast Guard is responsible for containing the spill and preventing the oil spill from reaching the coast. Instructions were given to District Collectors of Alappuzha, Ernakulam, Thrissur, Malappuram, Kasargod, Kannur and Kozhikode requesting to take urgent action for the following:

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EBY VARGHESE

Senior Environmental Engineer

1. Activation of District/Local level crisis management groups
2. Arrangement of equipment/Support facilities/ oil spill dispersant for shoreline cleanup/recovery storage/disposal of pollutants
3. Request Indian Coast Guard, to co-ordinate/guide the Local District Disaster Management Authority of Kozhikkode district to keep the pollution prevention and oil spill cleanup equipments in a state of readiness to meet any emergency.
4. Request Indian Coast Guard, to coordinate with the DDMs/KSPCB of the districts viz. Ernakulam, Thrissur, Alappuzha, Kozhikkode, Malappuram, Kannur and Kasaragod, Mercantile Marine Department (MMD), Kochi and Kerala Maritime Board for urgent action.

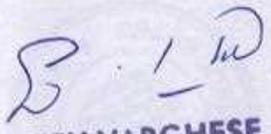
Instructions were also given to Cochin port, Bharath Petroleum, Indian oil, HPCL, Petronet LNG, Petronet energy, Adani Port and Azheekkal port requesting to keep their pollution response team and equipments/absorbents/ support facilities in a state of readiness and share with the State Govt. in case of any emergency for shoreline cleanup and to share the same to their sister concerns also in Kerala, having the PR facilities.

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Yours faithfully,

  
CHAIRPERSON

**EBY VARGHESE**

Senior Environmental Engineer



True copy

1. The Regional Director, CPCB  
Zonal Office, Bangalore
2. The Regional Director, CPCB  
Regional Directorate, Chennai
3. Chief Environmental Engineer, Regional Office , Kozhikkode ( for  
necessary action)
4. Environmental Engineers of Malappuram, Kozhikkode, Kannur,  
Kasargod (for necessary action)

*True copy*



*EBY*  
**EBY VARGHESE**  
Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151

e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:

[www.kspcb.kerala.gov.in](http://www.kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 19.06.2025

From

The Chairperson

To

The Member Secretary  
Kerala State Disaster Management Authority  
Thiruvananthapuram

Sub: Shipwreck off the Kerala coast on 09.06.2025 – Wan Hai 503 – Urgent action required –reg.

Sir,

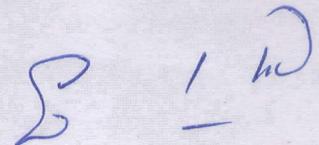
In view of the shipwreck off the Kerala coast, it is requested to give necessary instructions to District Administration and Rapid Response Team to take necessary mitigative measures on the matter.

Yours faithfully

  
CHAIRPERSON

True copy





**EBY VARGHESE**  
Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:  
[www.kspcb.kerala.gov.in](http://www.kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 19.06.2025

From  
Chairperson

To  
The Director  
Directorate of Factories and Boilers,  
"Suraksha Bhavan"  
Kumarapuram, Medical College.P.O  
Thiruvananthapuram, Kerala- 695011  
Email: [directorate.fab@kerala.gov.in](mailto:directorate.fab@kerala.gov.in)

Sub: - Fire incident reported aboard the Singapore flagged vessel WAN HAI 503 on  
09.06.2025- reg.

Sir,

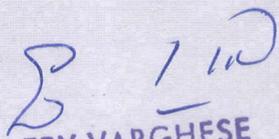
Kind attention is invited to the subject matter. As you are aware a fire incident was reported aboard the Singapore - flagged container vessel WAN HAI 503, under the direct management of WAN HAI Lines. It is understood that containers from the ship are being beached in Kerala coast. In view of the above, it is kindly requested to identify all the containers including the containers of concern and inform the safety measures to be taken urgently. A preparedness plan in this regard may also be prepared to deal with an exigency.

Yours faithfully

  
CHAIRPERSON

True copy



  
EBY VARGHESE  
Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web: [www.kspcb.kerala.gov.in](http://www.kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 19.06.2025

From

The Chairperson

**URGENT**

To

The Director General of Shipping  
9<sup>th</sup> Floor, Beta Building,  
i-Think Techno Campus,  
Kanjurmarg (East),  
Mumbai- 400 042

Sub: - Fire incident reported aboard the Singapore flagged vessel, Wan Hai 503, on  
09.06.2025 - reg.

Sir,

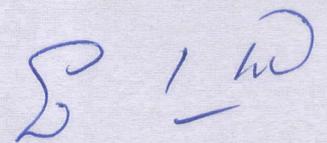
Kind attention is invited to the subject matter. As you are aware, a fire incident was reported aboard the Singapore – flagged container vessel Wan Hai 503. It is requested to kindly provide the details of materials, no. of containers, ship fuel, quantities, etc. It is also requested to kindly take urgent action to move the ship and it's containers at the earliest to prevent any contamination.

Yours faithfully

*True copy*

  
CHAIRPERSON





**EBY VARGHESE**  
Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:

[www.kspcb.kerala.gov.in](http://www.kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**  
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004  
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 19.06.2025

From

**URGENT**

The Chairperson

To

The General Manager  
Wan Hai Lines  
10<sup>th</sup> Floor, 136,  
Sung Chiang Road,  
Taipei, Taiwan

Sub: - Shipwreck off the Kerala coast that occurred on 09.06.2025 - WAN HAI 503- urgent action required- request for information - reg.

Sir,

In view of a fire incident occurred aboard the Singapore - flagged container vessel Wan Hai 503, under the direct management of Wan Hai Lines and the subsequent incidents happened including beaching of containers, it is hereby requested to take urgent necessary action to salvage the ship and its associated containers at the earliest and report. Also furnish the details of materials, no. of containers, ship fuel, quantities etc., in the format enclosed urgently.

Yours faithfully

CHAIRPERSON

Encl: as above

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**EBY VARGHESE**  
Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web:  
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**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date: 19.06.2025

From

The Chairperson

To

The Officer in charge, MRSC  
Kochi Head Quarters,  
Coast Guard District No. 04,  
Fort Kochi, Kerala-682001.

Sub: Request to report current status regarding the fire incident reported aboard the Singapore - flagged vessel WAN HAI 503 on 09.06.2025 - reg.

Sir,

Kind attention is invited to the above subject matter. As you are aware, an incident involving a fire incident occurred aboard the Singapore - flagged container vessel Wan Hai 503. In connection with this, it is requested to kindly inform

- 1) the current status of the operations so far done and presently doing
- 2) pertinent details regarding the ship's position, condition and other ongoing work or assessments
- 3) any information of oil spill as of now from the shipwreck spot and containment arrangements around the location of ship for averting any possible drifting of oil such as deploying a boom around the ship so as to avoid any chances of oil spill that may happen from the ship towards other parts of sea and seashore as well.

It is requested that if such a containment is not provided, its possibility may be explored at the earliest to put in place the same.

Yours faithfully

CHAIRPERSON

True copy



**EBY VARGHESE**

Senior Environmental Engineer

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
e-mail: [chn.kspcb@gov.in](mailto:chn.kspcb@gov.in); [ms.kspcb@gov.in](mailto:ms.kspcb@gov.in) FAX: 2318152 web: [www.kspcb.kerala.gov.in](http://www.kspcb.kerala.gov.in)



**KERALA STATE POLLUTION CONTROL BOARD**

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/460/2022-EE-5

Date:19.06.2025

From

The Chairperson

To

The District Collector

Trivandrum / Kollam/ Alappuzha/ Ernakulam/ Thrissur/ Malappuram/ Kozhikode/  
Kannur/ Kasaragod

Sub: Fire incident reported aboard the Singapore flagged vessel WAN HAI 503 on  
09.06.2025- cleaning process - reg.

Sir,

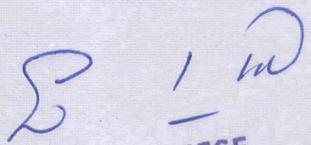
Kind attention is invited to the subject matter. In the unfolding of the events subsequent to the fire incident aboard the Singapore – flagged container vessel WAN HAI 503, one of the major concerns is the instances of containers beaching up the shore. The above scenario presents concerns regarding the safety and aesthetic aspects of beaches. Hence, adequate steps may be taken by DDMA to coordinate safe clean-up of beaches.

Yours faithfully

  
**CHAIRPERSON**

True copy



  
**EBY VARGHESE**  
**Senior Environmental Engineer**

## Sampling Protocol

**Objective:** Systematic, periodic monitoring of pollutants to assess the pollution load and trends, evaluate control measures, and ensure compliance with national and international standards

**Coverage:** Coastal waters (up to 5 km from shore), intertidal zones, estuaries/creeks, and adjacent soils/sediments.

**Geotagging:** All sampling locations must be geotagged for traceability and data integrity

### 1. WATER SAMPLING

#### A. Site Selection & Network Design

- Select sites based on monitoring objectives (e.g., beaches where the pollutant load is visible, bathing areas on beaches, river mouths etc.)

#### B. Frequency of Sampling

- **Coastal/Marine Waters/ River mouths:** At least once in 48 Hours for one week and at regular intervals thereafter.

#### C. Parameters to Monitor

- **General:** Colour, odour, temperature, pH, electrical conductivity (EC), dissolved oxygen (DO), turbidity, total nitrogen, COD, total dissolved solids (TDS), total suspended solids (TSS), biological oxygen demand (BOD), oil & grease, total petroleum hydrocarbons.
- **Nutrients:** Ammonia ( $\text{NH}_3\text{-N}$ ), nitrate/nitrite ( $\text{NO}_2^-/\text{NO}_3^-$ ), total phosphorus
- **Heavy Metals:** Cadmium, lead, mercury, and others as per site-specific requirements
- **Microbiological:** Total coliforms, faecal coliforms (where relevant)
- **Organic Pollutants:** VOCs, PAHs, as per risk assessment

#### D. Sampling Procedures

- **In-situ Measurements:** Temperature, pH, DO, EC must be measured immediately at site to prevent alteration

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**EBY VARGHESE**  
 Senior Environmental Engineer

- **Sample Collection:** Use weighted bottles for wells; avoid surface skimming. For tube wells, run water for 5 minutes before sampling
- **Sample Containers:** Use pre-cleaned polypropylene/polyethylene bottles for metals; hard borosilicate glass for organics
- **Preservation:** Acidify metal samples to pH <2 with HNO<sub>3</sub>; cool all samples to 4°C; add sodium thiosulfate if residual chlorine is present for PAH/VOC samples
- **Transport:** Ship samples in ice boxes to the laboratory within 24 hours

#### E. Sample Labelling

- Use waterproof ink/labels with:
  - Sample code/location
  - Date and time
  - Nature and type of sample (grab/composite/integrated)
  - Preservation method
  - Collector's name and signature

## 2. SOIL/SEDIMENT SAMPLING

### A. Site Selection

- **Background/Reference:** Collect from at least two locations, each at three orthogonal directions >2 km from the contamination source (or >5 km if the background is impacted)
- **Contaminated Area:** Minimum of five locations (four at perimeter, one at centre)
- **Depths:** 0.5 m, 1.5 m, 3.0 m; extend deeper if contamination is suspected

### B. Frequency

- At least once per week initially, or as required by site risk assessment and regulatory requirements

### C. Parameters

- **Physical:** Texture, total carbon

True copy



*EBY* *LW*

**EBY VARGHESE**  
Senior Environmental Engineer

- **Heavy Metals:** Cadmium, lead, mercury
- **Organics:** VOCs, PAHs
- **Other:** As per site-specific contamination (e.g., petroleum hydrocarbons)

#### D. Sampling Procedures

- **Equipment:** Use stainless steel or lined tubes (25-100 mm diameter) for undisturbed samples; seal both ends immediately after collection
- **VOC Sampling:** Collect directly from auger, minimize disturbance, use pre-prepared 40 ml. vials with organic-free water; preserve with methanol or sodium bisulfate as per Method 5035
- **Sediment Sampling:** Use scoops, spoons, or dredges; store in wide-mouth glass bottles or zipped polypropylene bags
- **Transport:** Keep samples cool (4°C); VOC samples must reach the lab within 48 hours

#### E. Quality Control

- Collect duplicate and split samples, field blanks, and equipment blanks
- Use Certified Reference Materials (CRM) for laboratory analysis when available

#### F. Additional Points

- Please collect adequate samples for keeping in safe custody for any dispute. (5 Litres minimum)
- Legal sample also shall be collected.

### 3. QUALITY ASSURANCE & DOCUMENTATION

- **Chain of Custody:** Maintain records from field to lab for all samples.
- **QA/QC:** Include field and laboratory blanks, duplicates, and CRMs in each batch
- **Data Management:** Ensure proper documentation, digital records, and geotagging of all sampling events

True copy



## Sampling Protocol

### Amendments

**Objective:** Systematic, periodic monitoring of pollutants to assess the pollution load and trends, evaluate control measures, and ensure compliance with national and international standards.

**Coverage:** Coastal waters (up to 5 km from shore), intertidal zones, estuaries/ lakes/ inland waters and adjacent soils/sediments.

#### 1. WATER SAMPLING

##### A. Site Selection & Network Design

- Select sites based on monitoring objectives (e.g., beaches where the pollutant load is visible/ where the containers beached/ bathing areas on beaches/ river mouths etc.)
- The sample collectors shall report whether the sampling location pertains to Salt Water-I or Salt Water -II or Salt Water -IV class as per water quality standards for coastal waters/marine outfall notified in the Environment (Protection) Rules, 1986 and record the same in the field observation sheet.
- Control samples shall also be taken from Ramsar sites (Ashtamudi & Vembanadu Lakes) and associated river mouths.

##### B. Frequency of Sampling

- At least daily from the same locations where the sampling started until further orders. Control samples (from unaffected area/ Ramsar sites) shall be taken once in a week.

True copy



*B L M*  
**EBY VARGHESE**  
Senior Environmental Engineer

### C. Parameters to Monitor

**General:** Colour, odour, temperature, pH, electrical conductivity (EC), dissolved oxygen (DO), turbidity, total nitrogen, COD, total dissolved solids (TDS), total suspended solids (TSS), biological oxygen demand (BOD), oil & grease, total petroleum hydrocarbons, Calcium hydroxide (In all samples from affected & unaffected coastal waters) once in a week, Microplastics (identification & characterization at CIPET) once in a week.

- **Nutrients:** Ammonia (NH<sub>3</sub>-N), nitrate/nitrite (NO<sub>2</sub><sup>-</sup>/NO<sub>3</sub><sup>-</sup>), total phosphorus
- **Heavy Metals:** Cadmium, lead, mercury, and others as per site-specific requirements
- **Microbiological:** Total coliforms, faecal coliforms (where relevant)
- **Organic Pollutants:** VOCs, PAHs, as per risk assessment
- **Acetylene gas:** If necessary, as per risk assessment

### F. Additional Points

- Please collect adequate samples for keeping in safe custody for any dispute. (5 Litres minimum)
- Legal sample also shall be collected.
- Ambient air quality monitoring shall be done at the selected locations along the beach area (baseline data) once. Routine parameters (PM 10, PM 2.5, SO<sub>2</sub>, NOX, CO, VOC, TPH & PAH) shall be analyzed.
- Air samples shall be collected, as per risk assessment and the issue-specific parameters (hydrogen cyanide & hydrogen halides) shall be analyzed if necessary.

All other matters in the previous protocol remains same.



B LW

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